

**Central Administrative Tribunal
Principal Bench**

**CP No. 588/2016
OA No.2430/2016**

New Delhi, this the 9th day of March, 2017

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Shri Ram Avtar Meena,
Aged about 46 years,
S/o Sh. Badari Prasad Meena,
R/o 213/4, Gali No.2,
Than Singh Nagar, Anand Parbat,
Karol Bagh, New Delhi-110005

- Petitioner

(By Advocate: Mr. S.K. Gupta)

Versus

Shri Abhishek Singh,
Director Postal Services,
Nr. Jhandewalan Extension,
Metro Station, Link Road,
New Delhi

- Respondent

(By Advocate: Mr. R.K. Jain)

ORDER(ORAL)

Shri Shekhar Agarwal, Member (A):

When this matter was taken up today, learned counsel for the petitioner submitted that the order of the Tribunal has been complied with. Accordingly, this CP is closed and notice issued to the alleged contemnor is discharged. For any surviving grievance, the petitioner may seek departmental remedies.

**(Raj Vir Sharma)
Member (J)**

**(Shekhar Agarwal)
Member (A)**

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